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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(CRL) 2199/2021 P.S. GAHLAUT

..... Petitioner

Through:

Mr. Sudhir Nandrajog, Sr. Adv. with Mr. Alok Kumar, Mr. Kunal Arora and Mr. Manan Takkar, Advs.

versus UNION OF INDIA & ORS. Respondents Through: Mr. Ripu Daman Bhardwaj, CGSC

for UOI
Mr. Zoheb Hossain, Spl. Counsel for
ED with Mr. Vivek Gurnani and Mr.
Baibhav, Advs. for ED
Mr. D.P. Singh, SPP with Mr. Manu
Mishra, Ms. Shreya Dutt and Ms.
Yagya Singh, Advs. for CBI

CORAM: HON'BLE MR. JUSTICE VIKAS MAHAJAN <u>O R D E R</u> 05.10.2023

CRL.M.A. 26897/2023 (for seeking suspension of 'Look Out Circular' and 'Blue Notice'

1. The present application has been filed seeking suspension of 'Look Out Circular' and 'Blue Notice' and further seeking permission to travel to Amman, Jordan from 02.11.2023 – 07.11.2023.

2. Issue notice. Learned CGSC for UOI, learned special counsel for ED and learned SPP for CBI, accepts notice.

- 3. Reply, if any, be filed before the next date.
- 4. Re-notify on 19.10.2023.

VIKAS MAHAJAN, J

OCTOBER 5, 2023/N.S. ASWAL